

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**RAJESH ESTATES AND NIRMAN PRIVATE LIMITED**  
**REAL ESTATE DEVELOPER AT THANE AND MUMBAI, MAHARASHTRA**  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1.	Name of the corporate debtor along with PAN & CIN/LLP No.	<b>Rajesh Estates and Nirman Private Limited</b> CIN: U28991MH1996PTC099089 PAN: AAACR7599A
2.	Address of the registered office	139, Nagindas Master Road, 2nd Floor, Seksaria Chambers, Fort, Mumbai - 400 023. <b>Corporate Office:</b> R B House, Off Andheri Kurla Road, MIDC Cross Road B, J B Nagar Junction, Andheri (E), Mumbai - 400 059.
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Mumbai and Thane in Maharashtra. <b>The Company has two partially completed real estate projects one in Thane and one in Bhandup.</b> Further details can be sought from the RP by sending an email on <a href="mailto:cirp.renpl@gmail.com">cirp.renpl@gmail.com</a> and <a href="mailto:divyeshdesai@singhico.com">divyeshdesai@singhico.com</a>
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	On the date of CIRP Commencement - 32 From April 1, 2023 - Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be sought from the RP by sending an email on <a href="mailto:cirp.renpl@gmail.com">cirp.renpl@gmail.com</a> and <a href="mailto:divyeshdesai@singhico.com">divyeshdesai@singhico.com</a> List of Claims available at <a href="https://ibbi.gov.in/en/claims/front-claim-details/15582">https://ibbi.gov.in/en/claims/front-claim-details/15582</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under section 25(2)(h) of the Code can be sought from the RP by sending an email on <a href="mailto:cirp.renpl@gmail.com">cirp.renpl@gmail.com</a> and <a href="mailto:divyeshdesai@singhico.com">divyeshdesai@singhico.com</a>
10.	Last date for receipt of expression of interest	February 22, 2024
11.	Date of issue of provisional list of prospective resolution applicants	March 03, 2024
12.	Last date for submission of objections to provisional list	March 8, 2024
13.	Date of issue of final list of prospective resolution applicants	March 18, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	March 23, 2024
15.	Last date for submission of resolution plans	April 22, 2024
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.renpl@gmail.com">cirp.renpl@gmail.com</a>

Date : January 23, 2024  
Place : Mumbai  
Sd/- *Divyesh N. Desai*  
For **Rajesh Estates and Nirman Private Limited**  
**Divyesh Desai**  
**Resolution Professional**  
Reg. No.: IBB/I/PA-001/IP-P00169/2017-2018/10338  
Registered Address: B2 - 402, Marathon Innova, 4th Floor,  
Off Ganpatrao Kadam Marg, Lower Parel, Mumbai City,  
Maharashtra - 400 013.

